

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

22.

CP(IB)-166(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.06.2019**

NAME OF THE PARTIES:

Sikim Ferro Alloys Ltd.

v/s.

Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner is present. None present from the side of the Respondent.
2. At request, matter is adjourned to **05.09.2019**. The Petitioner is directed to intimate the next date of hearing to the Respondent.

Sd/-

V.P. SINGH

Member (Judicial)

27.06.2019
pvs